

Annexure -9

Name of the Corporate Debtor: Privilege Industries Limited

Date of Commencement of CIRP: 15th February 2023List of Creditors as on 6th June 2023

List of Other creditors, if any, (other than financial creditors and operational creditors)

| S. No | Details of Claimant | | Details of Claim received | | Details of Claim admitted | | | | Amount of Contingent claim | Amount of any mutual Department Government dues, that may be set-off | Amount under verification | Amount rejected | Remarks |
|-------|---------------------|-----------------------------------|---------------------------|----------------|---------------------------|--|------------------------|---|----------------------------|--|---------------------------|-----------------|--------------------------|
| | Ref No. | Name of Claimant | Date of claim submission | Amount claimed | Amount admitted | Nature of Claim | Whether Related Party? | % of voting share in CoC, if applicable | | | | | |
| 1 | OC (Others) - 1 | Crown Beers India Private Limited | 19-May-23 | 8,68,23,657 | - | Claim for balances held by Statutory authorities | No | - | - | - | 8,68,23,657 | - | Claim under verification |
| | | Total | | 8,68,23,657 | - | | | - | - | - | 8,68,23,657 | - | |